

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 16.10.2024

COURT OF REGISTRAR

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 6770 of 2024 in Restoration Application No. ___ of 2024 in Comp. App. (AT) (Ins) No. 271 of 2021	Department of State Tax Vs. Dharit Kishorbhai Shah, RP for Jailaxhmi Sugar Products (Nitali) Pvt. Ltd.	Shwetal Shepal
2.	I.A. No. 6953 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Sangharshil Engineering Shramik Sangh Vs. Sanjay Gupta & Ors.	Ravilochan Daliparthi
3.	I.A. No. 6970 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Department of State Tax Vs. Pranav Constructions System Pvt. Ltd. & Anr.	Shwetal Shepal
4.	I.A. No. 7044 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Sumiran Food Pvt Ltd & Ors. Vs. Joint Registrar, NCLT, Ahmedabad	Rishi Kapoor
5.	I.A. No. 7046 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Abhishek Jhaveri Vs. Bhrugesh Amin & Ors.	Himanshu Satija
6.	I.A. No. 7085 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Namit Subhodh Kumar Jain Vs. State Bank of India & Ors.	Himanshu Satija

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Assistant Registrar